## NATIONAL COMPANY LAW TRIBUNAL DIVISION BÉNCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

**COMPANY APPLICATION** 

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

**UNDER SECTION** 

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	8.V. Supraja for Rahul	Balaji Respondent	S.V. sypraje
3	Sai Vila.	Restond	5.0.

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Letter has been sent from the Petitioner for adjournment. At request, adjournment is granted. Put up on 13.11.2017 at 10.30 A.M.

- Sel-

MEMBER (TECHNICAL) ghk

- sd -

MEMBER (JUDICIAL)